

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

Item No.232 – IA/220(AHM)2022  
Item No.233 – IA/316(AHM)2022  
Item No.234 – IA/1133(AHM)2022  
In  
CP(IB) 397 of 2018

**Proceedings under Section 7 IBC**

**IN THE MATTER OF:**

M/s Abhinandan Multitrade Pvt Ltd & Anr  
V/s  
M/s KSL & Industries

.....Applicant

.....Respondent

**Order delivered on 26/07/2023**

**Coram:**

Mr. Shammi Khan, Hon'ble Member(J)  
Mr. Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicant :Mr. Varun Sharma, Ld. Adv.  
For the Respondent :Mr. Arjun Sheth, Ld. Adv. a.w. Mr. Rajiv Chawla, Ld.  
Adv.  
Mr. Nilesh Udernani, Ld. Adv.

**ORDER**

Due to paucity of time, the matters stand adjourned to 14.09.2023.

-SD-

**AJAI DAS MEHROTRA  
MEMBER (TECHNICAL)**

-SD-

**SHAMMI KHAN  
MEMBER (JUDICIAL)**